

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.3583
TO BE ANSWERED ON 17.12.2024**

SMILE SCHEME

3583. SHRI G M HARISH BALAYOGI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total number of people rehabilitated under the SMILE scheme since its inception, yearwise, State/UT-wise, especially in Andhra Pradesh;
- (b) the number of women, children, people from ST/SC/OBC/PwD communities rehabilitated under the said scheme since its inception, year-wise, State/UT-wise, especially in Andhra Pradesh;
- (c) the number of people who were provided education and skill development training under the said scheme since its inception, year-wise, State/UT-wise, especially in Andhra Pradesh;
- (d) the total funds allocated and utilized under the said scheme, since its inception, State/UTwise, especially in Andhra Pradesh;
- (e) the number of operational Garima Grehs under the SMILE scheme since its inception, year-wise, State/UT-wise, especially in Andhra Pradesh;
- (f) whether it is a fact that the current number of operational Garima Greh has decreased, if so, the details thereof; and
- (g) whether any city has achieved to be completely beggar-free under the SMILE scheme, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a) & (b): Support for Marginalized Individuals for Livelihood and Enterprise (SMILE) scheme has two sub-schemes - 'Central Sector Scheme for Comprehensive Rehabilitation for Welfare of Transgender Persons' and 'Central Sector Scheme for Comprehensive Rehabilitation of persons engaged in the act of Begging'. Till date, 1404 persons have been rehabilitated under 'Central Sector Scheme for Comprehensive Rehabilitation for Welfare of Transgender Persons'.

The guidelines for Sub Scheme of SMILE for "Comprehensive Rehabilitation of Persons Engaged in the act of Begging" were issued on 23.10.2023. Till date, 970 persons found to be engaged in the act of begging have been rehabilitated in 17 cities through convergence with existing Central Government/State Government schemes for promoting livelihood and skill.

Details of total number of people rehabilitated under the SMILE scheme since its inception, year-wise, State/UT-wise, especially in Andhra Pradesh is at Annexure-I.

(c): Skill development training for Transgender persons has been started from the year 2024-25 and 725 persons have been provided skill development training. The year wise, State/UT wise details, including Andhra Pradesh, are at Annexure-II. The data on education and skill development training under SMILE-Beggary component is not compiled centrally.

(d): The details of Funds released under the SMILE Scheme to States/UTs are at Annexure-III.

(e) & (f): At present 18 Garima Grehs are operational under the SMILE scheme. Six Garima Grehs have been added since last year. The details of Garima Grehs, State/UT wise and year wise are at Annexure-IV.

Part (g): No city has declared itself to be beggar-free under the SMILE scheme.

ANNEXURE-I

Annexure referred to in reply to part (a) and (b) of the Lok Sabha Unstarred Question No 3583 due for answer on 17.12.2024

State/UT-wise details of Transgender Persons rehabilitated under sub-scheme namely "Central sector scheme for comprehensive rehabilitation for welfare of transgender persons" especially in the State of Andhra Pradesh is as under:

Sl. No.	State	Year wise			
		2021-22	2022-23	2023-24	2024-25*
1.	Bihar	19	20	2	43
2.	Maharashtra	131	63	60	72
3.	Gujarat	60	19	5	23
4.	Chhattisgarh	47	47	25	35
5.	West Bengal	60	39	9	27
6.	Tamil Nadu	58	15	3	20
7.	Odisha	50	2	22*	25
8.	Rajasthan	27	06	23*	25
9.	Delhi	92	16	20	25
10.	Andhra Pradesh	-	-	-	25
11.	Assam	-	-	-	25
12.	Karnataka	-	-	-	26
13.	Punjab	-	-	-	25
14.	Madhya Pradesh	-	-	-	7
15.	Uttar Pradesh	-	-	-	11
	Total	544	277	169	414

Data Source – Data provided by Garima Greh through National Portal for TG.

* Data provided by Garima Greh to Department of Social Justice & Empowerment.

State/UT-wise details of persons rehabilitated including women and children under sub-scheme namely "Comprehensive Rehabilitation of Persons Engaged in the act of Begging" especially in the State of Andhra Pradesh is as under:

S.No.	State/UT	City	No. of Persons Rehabilitated (Male)	No. of Persons Rehabilitated (Female)	No. of Children Rehabilitated	Total No. of Persons Rehabilitated
1	Andhra Pradesh	Vijayawada	114	18	25	157
2	Assam	Guwahati	6	4	50	60
3	Assam	Tezpur	10	5	28	43
4	Arunachal Pradesh	Namsai	12	5	30	47
5	Gujarat	Girsomnath	10	2	5	17
6	Gujarat	Narmada	70	24	0	94
7	Gujarat	Panchmahal	6	3	1	10
8	Himachal Pradesh	Shimla	0	0	1	1
9	Karnataka	Mysuru	20	8	25	53
10	Kerala	Kozhikode	7	0	1	8
11	Kerala	Trivandrum	12	6	12	30
12	Madhya Pradesh	Indore	55	20	146	221
13	Madhya Pradesh	Ujjain	0	0	1	1
14	Punjab	Amritsar	0	0	7	7
15	Puducherry	Pondicherry	0	0	0	0
16	Rajasthan	Jaisalmer	0	0	1	1
17	Tamil Nadu	Madurai	124	76	20	220
Total			446	171	353	970

ANNEXURE-II

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No 3583 due for answer on 17.12.2024

State/UT-wise details of skill development training of Transgender Persons under sub-scheme namely "Central sector scheme for comprehensive rehabilitation for welfare of transgender persons" including in the State of Andhra Pradesh is as under:

Sl.No.	State/UT	Year-wise (no. of beneficiaries)
		2024-25
1.	Jharkhand	50
2.	New Delhi	250
3.	Maharashtra	125
4.	Andhra Pradesh	200
5.	Madhya Pradesh	50
6.	Uttar Pradesh	50
Total		725

ANNEXURE-III

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No 3583 due for answer on 17.12.2024

State/UT-wise details of fund released under sub-scheme namely "Central sector scheme for comprehensive rehabilitation for welfare of transgender persons" including in the State of Andhra Pradesh is as under:

Sl. No.	State/UT	Funds released (in Rupees)
1.	Delhi	63,12,373
2.	Odisha	57,93,572
3.	Tamil Nadu	38,93,815
4.	Bihar	58,80,300
5.	Maharashtra	157,63,051
6.	Chhattisgarh	56,03,503
7.	Gujarat	54,04,463
8.	Rajasthan	59,27,509
9.	West Bengal	104, 23,195
10.	Andhra Pradesh	5,02,000
11.	Assam	5,02,000
12.	Karnataka	5,02,000
13.	Punjab	5,02,000

State/UT-wise details of fund released under sub-scheme namely "Comprehensive Rehabilitation of Persons Engaged in the act of Begging" including in the State of Andhra Pradesh is as under:

S. No.	State/UT	Dist./Municipal Corporation	Fund Released (Rs. Lakh)	
			2023-24	2024-25
1	Andhra Pradesh	Vijayawada	17.60	2.00
2	Assam	Hojai/Doboka	--	9.00
		Golaghat	--	9.00
		Guwahati	17.60	2.00
		Tezpur	17.60	6.40
3	Arunachal Pradesh	Namsai	17.60	6.40
4	Bihar	Patna	--	9.00
5	Chandigarh (UT)	Chandigarh	--	9.00
6	Haryana	Sonipat	--	9.00
		Panchkula	--	17.60
7	Himachal Pradesh	Shimla	17.60	6.40
8	Jammu and Kashmir	Srinagar	--	17.60
9	Kerala	Kochi	--	9.00
		Thiruvananthapuram	17.60	6.40
		Kozhikode	17.60	6.40
10	Karnataka	Mysuru	17.60	2.00
11	Gujarat	Pavagadh Mahakali	17.60	6.40
		Somanath	17.60	6.40
		Kevadia	17.60	6.40
12	Manipur	Bishnupur	--	9.00
13	Maharashtra	Nagpur	--	9.00
14	Madhya Pradesh	Omkareshwar	--	17.60
		Ujjain	17.60	--
		Khajuraho	--	17.60
		Indore	17.60	6.40
15	Nagaland	Dimapur	--	9.00
16	Odisha	Cuttack	--	17.60
17	Puducherry	Puducherry	17.60	--
18	Punjab	Amritsar	17.60	--
19	Rajasthan	Jaisalmer	17.60	--
		Udaipur	--	17.60
20	Tamil Nadu	Erode	--	9.00
		Madurai	17.60	--
21	Telangana	Warangal	17.60	--
22	Uttar Pradesh	Ayodhya	17.60	--
		Kushinagar	--	17.60

ANNEXURE-IV

Annexure referred to in reply to part (e) of the Lok Sabha Unstarred Question No 3583 due for answer on 17.12.2024

State/UT-wise details of Garima Greh operational under the sub-scheme namely "Central sector scheme for comprehensive rehabilitation for welfare of transgender persons" including in the State of Andhra Pradesh is as under:

Sl. No.	State/UT	Year-wise (no. of Graima Grehs)		
		2022-23	2023-24	2024-25
1.	Delhi	1	1	1
2.	Odisha	1	1	1
3.	Tamil Nadu	1	1	1
4.	Bihar	1	1	1
5.	Maharashtra	3	3	3
6.	Chhattisgarh	1	1	1
7.	Gujarat	1	1	1
8.	Rajasthan	1	1	1
9.	West Bengal	2	2	2
10.	Andhra Pradesh	-	-	1
11.	Assam	-	-	1
12.	Karnataka	-	-	1
13.	Punjab	-	-	1
14.	Madhya Pradesh	-	-	1
15.	Uttar Pradesh	-	-	1
Total		12	12	18
